

PATNA HIGH COURT, PATNA

NOTIFICATION

The 9th September, 2016.

No. 406.....A : The Judicial officer of the cadre of Civil Judge (Senior Division), named in column no. 2 of the table given below, is appointed to act as Sub Judge-cum-A.C.J.M. /Special Judge, C.B.I. to be stationed ordinarily at the station mentioned in column no. 3 of the table .

Further in exercise of the powers conferred under Sub Section (3) of Section (11) of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the Subordinate Judge named below, the powers of a Judicial Magistrate of the 1st Class for the concerned Districts, provided that she shall work in such a way that her disposal of Civil and Criminal matter must be in the ratio of 30:70.

Sl. No.	Name of the officer, designation and present place of posting (with Judgeship)	(a) Designation at the new station (b) Place where the officer is to be stationed at ordinarily (a) Name of the Judgeship/place in which appointed
1.	2.	3.
1.	Ms. Anupam Kumari, Civil Judge (Senior Division), Posted as Special Judge, C.B.I., Muzaffarpur (East) (Muzaffarpur)	a) Sub Judge / Special Judge, C.B.I. b) Muzaffarpur (E) c) Muzaffarpur

By order of the High Court,
Sd/- V.K. Sinha
Registrar General

Memo No. 60095-112.....Dated, Patna the 9th September, 2016

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / Accountant General, Bihar, G.A. 7, Birchand Patel Marg, Patna / Under

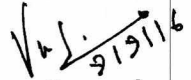
Secretary, Finance Department (Personal Claim and Pay Fixation Cell-3), Government of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar IT-cum-C.P.C., Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / A.R.-cum-Secretary to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer, I/c Computer Cell, Patna High Court, Patna / Section Officer, I/c A.D. (Appointment) Section, Patna High Court, Patna / Section Officer, I/c Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer, I/c A.D. (Statistical) Section, Patna High Court, Patna / Section Officer, I/c Vigilance Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Director, Bihar Judicial Academy, Gaihat, Patna / District & Sessions Judge, Muzaffarpur information **[and communication to the officer concerned.**

The officer concerned may be directed to take over charge of her new assignment immediately on receipt of Court's notification.

The officer may also be also directed to devote two days in a week for C.B.I. Court and for the rest of the days she would function as Sub Judge-cum-A.C.J.M., Muzaffarpur and shall take up other Criminal and Civil cases within her jurisdiction]

[-] For D.J. only

By order of the High Court


Registrar General